

[Translation]

### **New Action Plan**

3997. SHRI KANTILAL BHURIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government of Madhya Pradesh have submitted any new action plan regarding victims of Bhopal Gas Tragedy to the Union Government;

(b) if so, the details thereof; and

(c) the time by which, the said action plan is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (c) The State Government of Madhya Pradesh had submitted an Action Plan for the period 1997 to 2002 with an outlay of Rs. 320 crores approximately which was considered by the Group of Ministers of Bhopal Gas Leak Disaster at a meeting held on 30 July, 1997. In accordance with the decision of the GOM, the period of the existing Action Plan was extended upto 30 September, 1998 at a revised outlay of Rs. 258 crores. The GOM also decided that for maintenance, recurring expenditure on the facilities created as well as the new schemes that the State Government proposes to undertake for the relief and rehabilitation of the gas victims in addition to the schemes included in the Action Plan 1990-97, funds may be provided as part of the State Plan in consultation with the Planning Commission.

### **Security in Corporate Sector**

3998. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the increasing demand for security to the Corporate Sector in India;

(b) whether these companies have complaints against the Government for adopting dubious and indifferent attitudes in respect of their security;

(c) if not, the number of companies working in various High Commissions/Embassies and in other companies; and

(d) the steps being taken by the Government to provide better security to the Corporate Sector?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) Since 'Police' is a State subject as per the Seventh Schedule of the Constitution of India, it is primarily for the State Governments to provide adequate security to various organisations, including the corporate sector, under their jurisdiction. The Central Government

is aware that the corporate and other non-government sectors have been utilising the services of private security guards and agencies. The State Governments have not been able to meet their growing needs on account of lack of manpower and other reasons. According to available information, about 3,000 private security agencies are functioning in the country.

In order to provide better quality private security services and to regulate the functioning of private security guards and agencies, a Bill to that effect was introduced in the Rajya Sabha in December, 1994.

Security needs of the High Commissions/Embassies are met by the States/UT police in case it is so required by them.

### **Land Allotments to Petrol Pump Owners**

3999. DR. SUBRAMANIAN SWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given to Unstarred Question No. 261 on May 28, 1998 and state:

(a) whether the oil companies (IOC, HPC, BPC and IBP) have reported to the DDA, the status of Petrol Pump allotments cancelled by the Supreme Court;

(b) if so, the final number of allottees whose cases have not been affected by the Supreme Court and which are waiting for Land allotment by DDA; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Information is being collected and will be laid on the Table of the House.

### **Foreign Assistance to Family Welfare Programmes**

4000. SHRI CHINMAYANAND SWAMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have made available any foreign assistance to implement the family welfare programme during the last three years;

(b) if so, the details thereof State-wise; and

(c) the amount spent in each States Year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Yes, Sir

(b) and (c) During last three years, the foreign assistance made available for implementation of Family Welfare Programme was Rs. 446.83 crores in 1995-96,